NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 141/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: VKM Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION REPRESENTATION

N SIGNATURE

For the Petitioner (s): Mr. Munish Kumar, PCS

For the Respondent (s): None

ORDER

Notice to the ROC as well as to the Income Tax Department through the standing counsel returnable on 8th December, 2017. Dasti as well.

(S. K. Mohapatra)

Member (T)

(Ina Mainou...)
Member (J)

(I.ekh Raj Singh)

